NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI <u>Dated: 14.07.2020</u>

NOTICE

Please take notice that the following matter is listed on 16.07.2020 in Court-II as item No. 9 will be taken up in the Court of Chairperson.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Metro Cash & Carry India Pvt. Ltd.	Aditya Bhat	
	(Ins) No. 543 of	Vs.		
	2020	NWCC Supply Chain Solutions Pvt.		
		Ltd.		

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